

Central Administrative Tribunal

Principal Bench

R.A. No. 47 of 2002
in
O.A. No. 884 of 1998

New Delhi, dated this the 15th February 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of:

Mahesh Kumar Bhardwaj & Ors ..Applicants.

Versus

UIO & others .Respondents.

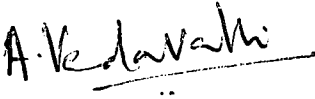
ORDER(BY CIRCULATION)


S.R.ADIGE, VC(A)

Perused the RA.

2. The grounds taken therein do not bring it within the scope and ambit of Section 22(3)(f)AT Act read with Order 47 Rule 1 CPC under which alone any order /decision of the Tribunal can be reviewed.

3. RA is rejected.


(Dr. A. Vedavalli)
Member(J)


(S.R. Adige)
Vice Chairman(A).

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